

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

ITEM No. 138  
**(IB)-342(PB)/2020**

**IN THE MATTER OF:**

Ms. Prerana Batheja

v.

M/s. R.G Residency Pvt. Ltd.

**Order under Section 9 of IBC**

.... Applicant/petitioner

..... Respondent

**Order delivered on 05.04.2021**

**Coram:**

**DR. DEEPTI MUKESH**

**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYSTHA**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the applicant

Mr. Nitin Kaushik, Adv.

For the respondent: -

**ORDER**

Learned counsel for the corporate debtor undertakes to settle the matter within two days.

At request, list this matter on 08.04.2021.

-sd-

**(SUMITA PURKAYSTHA)**  
**MEMBER (TECHNICAL)**

-sd-

**(Dr. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**

05.04.2021  
Aarti Makker